## MGNREGA in Andhra Pradesh

860. SHRI V. VIJAYASAI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) total amount allocated by the Ministry for MGNREGA to the State of Andhra Pradesh during the last three years and the current year, year-wise;
- (b) details of household families that have sought employment and got employment under MGNREGA during the above period, district-wise;
  - (c) details of assets created, district-wise, during the above period;
- (d) whether Ministry found any diversion/irregularities in implementation of MGNREGA in Andhra Pradesh and
  - (e) if so, details thereof and action taken by the Ministry on the same?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment scheme, hence no State/UT-wise allocation of fund is made. As per the Government of Andhra Pradesh, the details of Central fund released during the last three financial years and the current financial year 2018-19 (as on 05.02.2019) under the MGNREGA are given below:—

(₹ in crore)

Financial Year	2015-16	2016-17	2017-18	2018-19 (as on 05.02.2019)
Central fund released	2856.85	3997.46	5287.32	6420.94

- (b) As per the Management Information System (MIS), the district-wise details of employment demanded by households and employment offered to households during the last three financial years and the current financial year 2018-19 (as on 07.02.2019) under the MGNREGA are given in the Statement-I (*See* below).
- (c) As per the Government of Andhra Pradesh, the district-wise details of assets created during the last three financial years and the current financial year 2018-19 (as on 06.02.2019) under the MGNREGA are given in the Statemen-II (*See* below).
- (d) and (e) The Ministry, under MGNREGA receives complaints of diversion/ irregularities in implementation of MGNREGA from States including Andhra Pradesh. Since the responsibility of implementation of MGNREGA is vested with the State Governments/UTs, all complaints received in the Ministry are forwarded to the concerned State Governments/UTs for taking appropriate action including investigation, as per law.

Statement-I

District-wise details of employment demanded by households and employment offered to households during the last three financial years and current financial year under MGNREGA

Sl. No.	Districts	Employment demanded by households	Employment offered to household
1	2	3	4
	2015-16		
1.	Anantapur	339521	333584
2.	Chittoor	230543	227861
3.	Cuddapah	235618	232405
4.	East Godavari	354382 349697	
5.	Guntur	313895 309536	
6.	Krishna	266624	263541
7.	Kurnool	347138	341522
8.	Nellore	245462	241041
9.	Prakasam	417651	408409
10.	Srikakulam	413399	410593
11.	Visakhapatanam	210265	209706
12.	Vizianagaram	312505 311233	
13.	West Godavari	275837 274685	
	Total	3962840	3913813
	2016-17		
1.	Anantapur	268252	263583
2.	Chittoor	210888	209508
3.	Cuddapah	236048	234837
4.	East Godavari	366997	365725
5.	Guntur	327595	321196
6.	Krishna	283307 282810	
7.	Kurnool	363807 360348	
8.	Nellore	273490 271033	

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1	2	3	4	
9.	Prakasam	426113	113 417005	
10.	Srikakulam	412958	410209	
11.	Visakhapatanam	214590	214362	
12.	Vizianagaram	310946	310734	
13.	West Godavari	319982	82 319600	
	Total	4014973	3980950	
	2017-18			
1.	Anantapur	347676	347404	
2.	Chittoor	261610	260523	
3.	Cuddapah	234081	234081 233853	
4.	East Godavari	374953	375105	
5.	Guntur	354201	356806	
6.	Krishna	290553	286283	
7.	Kurnool	370852	369182	
8.	Nellore	284553	284149	
9.	Prakasam	465938	465571	
10.	Srikakulam	422027	419857	
11.	Visakhapatanam	217003	217006	
12.	Vizianagaram	310454	309564	
13.	West Godavari	337535	337831	
	Total	4271436	4263134	
	2018-19 (as on 07.0	2.2019)		
1.	Anantapur	350951	332289	
2.	Chittoor	261201	244246	
3.	Cuddapah	246475	229993	
4.	East Godavari	376151	299166	
5.	Guntur	345383	219208	
6.	Krishna	283223	224236	
7.	Kurnool	385360	354955	
8.	Nellore	277698	264147	

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1	2	3		
9.	Prakasam	481337	465337	
10.	Srikakulam	425784	414504	
11.	Visakhapatanam	216090	212222	
12.	Vizianagaram	311320	306617	
13.	West Godavari	329477	274690	
	Total	4290450	3841610	

Statement-II

District-wise details of assets created during the last three financial years and the current financial year under MGNREGA in Andhra Pradesh

Sl.	Districts	Assets created (in numbers)			
No.		2015-16	2016-17	2017-18	2018-19
					(as on 06.02.2019)
1.	Anantapur	380166	93177	47718	28230
2.	Chittoor	463849	96253	78215	34977
3.	East Godavari	447595	113560	93381	40817
4.	Guntur	333602	100085	66057	17968
5.	Kadapa	298135	95732	49596	30317
6.	Krishna	225983	47877	42988	20312
7.	Kurnool	378008	82787	46251	28002
8.	Prakasam	356186	120766	49382	26532
9.	S.P.S Nellore	207322	134851	46722	29854
10.	Srikakulam	294516	61360	38698	12384
11.	Visakhapatnam	332689	72481	34552	15220
12.	Vizianagaram	322513	106458	55543	29577
13.	West Godavari	221545	82689	43981	14578
	Total	4262109	1208076	693084	328768

## Status of construction of all weather roads under PMGSY

861. SHRI V. MURALEEDHARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the progress made as regards constructing all weather roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise during the last three years;